

## **West Bengal Valuation Board (Valuation of Land and Buildings) Rules, 1984**

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## **West Bengal Valuation Board (Valuation of Land and Buildings) Rules, 1984**

In exercise of the power conferred by section 28 of 4[the West Bengal Valuation Board Act, 1978] (West Ben. Act LVII of 1978), the Governor is pleased hereby to make the following rules

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Requirements

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Register for Review Application under section 14 of the West Bengal Valuation Board Act, 1978

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